CCP No.30/2011

1.12.2011

Nobody is responding for the applicant.

List on 16.1.2012.

(S.P. Singh) M(A)

Girish/-

(Justice Alok K Singh) M(J)

CCP 30/2011 · In

O.A. 347/94

16.1.2012.

Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

List revised. Nobody is responding for the applicant.

Having regard to the observations made in the order dated 13.9.2011 and 21.9.2011, this contempt petition can not be proceeded with further. Therefore, it is dismissed.

Member (A)

vidya

Copy of 16-1-2012 choled 16-1-2012 Proposed Member (J)